

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2369  
ANSWERED ON:03.12.2009  
LAW COMMISSION  
Bhujbal Shri Sameer

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) Whether most of the recommendations made by various Law Commissions are pending to be considered;
- (b) if so, the reasons therefor;
- (c) the details of law commissions constituted by the Government in last decade and the details of recommendations made by them;
- (d) the number of recommendations accepted by the Government out of them; and
- (e) the details of recommendations pending to be considered and implemented?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (e) The information is being collected and will be laid on the Table of the House.